

607 *Call Attention Re.  
Reported scandal involving  
crores of rupees in supply of*

DECEMBER 4, 1991

*food, unfit for human  
consumption, to infants through  
Anganwadis in the Capital* 608

13.1/2 hrs.

[English]

PETITIONS

**Inclusion of (i) Pardhi-Pardhan, (ii) Budgajangan, (iii) Vaddera and (iv) Kurma Kurma Golla tribal communities of Andhra Pradesh in the Schedule to the constitution (Scheduled Tribes) Order, 1950 pertaining to the state of Andhra Pradesh**

SHRI DATTATRAYA BANDARU

(Secunderabad): Sir, I beg to present four petitions signed by Sarvashri S. Kishore Raj, Troop Bazar, Hyderabad; N. Babu Rao, Bharat Nagar, Hyderabad; G. Sathaiah, O.U. Campus, Hyderabad and Y. Birappa, Vikas Nagar, Hyderabad regarding inclusion of (i) Pardhi-Pardhan; (ii) Budgajangan; (iii) Vaddera; and (iv) Kurma/Kurma Golla tribal communities of Andhra Pradesh in the Schedule to the Constitution (Scheduled Tribes) Order, 1950 pertaining to the State of Andhra Pradesh.

MR. DEPUTY SPEAKER: Now we shall break for lunch and we will meet once again at 2.10 PM and the Calling Attention will be taken up afterwards.

13.08 hrs.

*The Lok Sabha then adjourned for Lunch till ten minutes past Fourteen of the clock*

*The Lok Sabha re-assembled after Lunch at fifteen minutes past Fourteen of the Clock*

[MR DEPUTY SPEAKER in the Chair]

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

**Reported scandal involving crores of rupees in supply of food unfit for human consumption to infants through Anganwadis in the Capital**

[Translation]

SHRI GEORGE FERNANDES (Muzaffarpur): Mr. Deputy Speaker, Sir, I call the

attention of the hon., Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and Sports and the Department of Women and Child Development) to the following matter of urgent public importance and request that she may make a statement thereon.

Reported scandal Involving crores of rupees in supply of food unfit for human consumption to Infants through Anganwadis in the Capital and the action taken by the Government in that regard.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): The ICDS is a centrally sponsored Scheme delivering a package of services for children aged 0-6 years including supplementary nutrition, health check-up, referral services, immunization and pre-school education. It also caters to pregnant and lactating mothers delivering them supplementary nutrition, health check-up, referral services, nutrition and health education. In Delhi there are a total of 26 ICDS Projects. Government of India completely funds all components of ICDS excepting nutrition which is the responsibility of the State Governments/Union Territory Administrations although Government of India renders some assistance by way of centrally sponsored Wheat-based Nutrition Scheme and by routing international food assistance from CARE & WFP. In Delhi, however, the entire Nutrition component is funded and managed by the Union Territories Administration. According to information available with the Govt. of India, consequent upon some complaints the Union Territories Administration of Delhi had recently reviewed the entire position relating to supply of nutrition and have taken